

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/16	TP 133/17	For orders	433(e)	Ramsons Garments Finishing Equipment(P) Ltd. Vs JCR Drillsol Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

Counsel for petitioner is present. He has filed memo along with information obtained from India Post that notice issued to the respondent was delivered. Respondent is called, absent. Set ex-parte. Meanwhile, petitioner is directed to comply the relevant provisions of I&B Code relevant to the facts of this case.

List it on 07.07.2017.

  
MEMBER (J)

  
MEMBER (T)